No.A-63022/16/2024-Estt. 30669 National Human Rights Commission (Establishment Section)

Dated, the 23rd June, 2025

The Nodal Officer, RTI Cell/NHRC vide reference dated 18.6.2025 (Miniutes of Meeting) has requested for inputs to fill up Transparency Audit Self Appraisal (TASA) of the Commission on the website of CIC for the year 2024-2025. As per para 1.11 of audit report for the year 2023-2024, the data/ information related to number of employees against whom disciplinary action is pending or finalized for minor or major penalties is to be provided by the Establishment Section. Accordingly, after the approval of the competent authority the information is submitted for further necessary action please:

i.) Number of employees against whom disciplinary action/enquiry is pending for minor or major penalty proceedings--- 02

ii.) Number of employees against whom disciplinary action has been finalized for minor or major penalties --- 10

Yogesh Chandra Misra Section Officer (Estt)

To,

The SSA, NHRC